

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/139(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	THE SOUTH INDIAN BANK LIMITED VS ABHIJIT SEN
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For the Financial Creditor

Mr. Aman Agarwal, Adv.

Mr. Siddhartha Roy, Adv.

For the Personal Guarantor

Mr. Satabdi Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Affidavit of service of Corporate Debtor have been filed.
3. Post this matter for further consideration on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**